

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL  
JODHPUR BENCH, JODHPUR

ORDER SHEET

APPLICATION No. of

Applicant(s): Respondent(s) :  
Advocate for  
Applicant(s) : Respondent (s) :

Notes of the registry	Orders of the Tribunal
	<p><u>OA No.428/2016</u> <u>Date of Order : 28.09.2016</u></p> <p>Mr. Samuel Masih, counsel for applicant.</p> <p>Heard the learned counsel for the applicant for some time.</p> <p>Learned counsel for the applicant seeks permission to withdraw the OA with liberty to file a fresh OA challenging the order dated 16.08.2016 and other relevant orders passed by the respondent department. He is permitted to do so.</p> <p>Accordingly, the OA is dismissed as withdrawn.</p> <p> [PRAVEEN MAHAJAN] Administrative Member</p> <p> [SANJEEV KAUSHIK] Judicial Member</p> <p>Rss</p>

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5/10/16